

- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4129/15/11]
- (iv) (a) Twenty-fourth Annual Report and Accounts of the Pondicherry Ashok Hotel Corporation Limited, Puducherry, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4130/15/11]
- (v) (a) Twenty-sixth Annual Report and Accounts of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T. 4131/15/11]
- (vi) (a) Twelfth Annual Report and Accounts of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) above. [Placed in Library. See No. L.T. 4132/15/11]

Report and Accounts (2008-09) of CIWTC, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): Sir, I lay on the Table:

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:
 - (a) Forty-second Annual Report and Accounts of the Central Inland Water Transport Corporation Limited (CIWTC), Kolkata, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4182/15/11]

Reports and Accounts (2009-10) of various Corporations and related papers

SHRIMATI PANABAKA LAKSHMI: Sir, on behalf of Shri D. Napoleon, I lay on the Table:

A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:

- (i) (a) Eighteenth Annual Report and Accounts of the National Backward Classes Finance and Development Corporation (NBCFDC), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation. [Placed in Library. *See* No. L.T. 4184/15/11]
- (ii) (a) Thirteenth Annual Report and Accounts of the National Handicapped Finance and Development Corporation (NHFDC), Faridabad, for the year 2009-10, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (c) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. *See* No. L.T. 4183/15/11]

**REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON
TRANSPORT, TOURISM AND CULTURE**

SHRI SYED AZEEZ PASHA (Andhra Pradesh): Sir, I present the One Hundred and Sixty-seventh Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on the 'Functioning of National Museum'.
